

Name of the Corporate Debtor: SAI BALAJI SPONGE IRON INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 05-01-2022; List of Creditors as on: 27-01-2022; Name of IP: Mr. Madhusudhana Reddy Maligi; Process Number: 1; Last 5 digit of registration number: 11427

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	218187006	1	202115159	11.81		222864919		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	29	649757142	29	470489229	27.49				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	3	1038910315	3	1038910315	60.70			0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		33	1906854463	33	1711514703	100.00		195339760	0	